

11 (2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

C.P. (Civil) No. 379/1993 in O.A. No. 1038/1989

New Delhi this the 1st Day of November, 1993.

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Inder Singh,  
Son of Shri Gokul Chand,  
Resident of House No. 5396,  
Ladoo Ghati, Pahar Ganj,  
New Delhi - 110055.

Petitioner

(By Advocate Shri G. D. Bhandari)

Versus

1. Shri S. N. Mathur,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Shri G. K. Kanchan,  
Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

CCP No. 379/93 is dismissed as withdrawn, as requested  
by Shri G. D. Bhandari, learned counsel for the petitioner.

( S. R. Adige )  
Member (A)

( V. S. Malimath )  
Chairman

as